

Tribes in the country for the last three years and the amount provided by Centre to State Governments and the amount sanctioned by State Government from their own resources separately ;

(b) the amount allocated by Uttar Pradesh Government for the people of above castes during the last three years and items on which the amount allocated was spent year-wise ; and

(c) whether Government are aware that the amount provided by the administration is not being utilised properly and the people of these categories are not being benefited in the real sense and if so, the action being taken to improve the position and to ensure proper utilisation of funds and successful implementation of schemes and if no action is being taken the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). During Sixth Five Year Plan a new strategy was evolved for the development of Scheduled Castes and Scheduled Tribes. In respect of the Scheduled Castes the combination of the Special Component Plans, Special Central Assistance to the Special Component Plans of the States and the Scheduled Caste Development Corporations constitutes new strategy ; for the Scheduled Tribes the Tribal Sub-Plan and the Special Central Assistance to the Tribal Sub-Plans constitute the new pattern of assistance. The Special Component Plans of the States and the Central Ministries are envisaged to bring the Scheduled Caste families above the poverty line through composite income generating schemes. Besides, these plans also seek to improve the living conditions of Scheduled Castes through the Development of infrastructures, like drinking water supply, rural electrification, link roads etc. 20 States and 4 Union Territories with sizeable Scheduled Caste population formulated their Special Component Plans. The Special Central Assistance is an additive to the State Special Component Plans and programmes for the development of Scheduled Castes. The Scheduled Caste Development Corporations in the States/UTs. are envisaged to provide linkages between the poor enter-  
ne neurs and financial institutions in respect

of bankable schemes of economic development. 17 States with substantial population of Scheduled Castes and 2 Union Territories (Delhi and Chandigarh) have set up such Corporations. Similarly the Special Central Assistance envisages the development of Scheduled Tribes through beneficiary oriented schemes and the human resources development programmes. The flow of funds from general sector of the State Plan towards Special Component Plan and Tribal Sub-Plan are expected to be proportionate to the size of scheduled Castes and Scheduled Tribes population, respectively, in the State and Union Territories. During discussions on the special Component Plans/Tribal SubPlans of the various States/UTs. it has been observed that the quantification of funds under Special Component Plan/Tribal, Sub-Plans has been, by and large, proportionate to the size of population of Scheduled Castes and Scheduled Tribes respectively, in the States/UTs. The statements showing the allocations under SCP, SCA to SCP, SCDCs, TSP, SCA to TSP in respect of States/UTs. are enclosed.

(c) In the course of review of the Special Component Plans and Tribal Sub-Plans for the last five years it has been noticed that there was gradual improvement in the quality of the schemes and their implementation. Generally the schemes have made good progress during the last five years in terms of financial as well as physical achievements.

[English]

#### Incentives to Foreign Tourists to Visit Mahabaleshwar

2361. SHRI PRATAPRAO B. BHOSALE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Mahabaleshwar is a tourist spot in the country;

(b) if so, incentives provided by Government to foreign tourists to visit Mahabaleshwar;

(c) whether there is any plan to develop Mahabaleshwar to attract foreign tourists; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) :** (a) to (d). Mahabaleshwar is a well-known hill station in the country which attracts tourists. No special incentives are provided to foreign tourists to visit specific towns.

The Department has no proposal to develop Mahabaleshwar specifically for attracting foreign tourists.

#### **Reported Hungry Mothers Selling Babies**

2362. **SHRI V. TULSIRAM :**

**SHRI KRISHNA PRATAP SINGH :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Central Government has been drawn towards a news item "Hungry mother selling babies" published in the "Times of India" dated 26th June, 1985;

(b) whether Central Government have received any report from the Government of Orissa in this regard and if so, the details of the report; and

(c) the steps taken/proposed to be taken in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :** (a) to (c). According to the information furnished by the Government of Orissa, the allegations levelled in the news-item are baseless. Enquiries conducted in the matter reveal that one Natabar Pradhan, a telegraph Sub-Inspector, who had no son, adopted a newly born male Child of one lady, resident of village Maharajore under Boden Block of Kalabandi district. The Adoption had been duly registered in the Office of the Sub-Registrar Nawapara in the presence of both the parties.

The other incident of alleged selling of a 12 year old girl was also found baseless on enquiry.

#### **Chief Ministers Conference on Implementation of Police Commission Recommendations**

2363. **SHRI G.M. BANATWALLA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a conference with all the Chief Ministers was scheduled to be held on or about June 23, 1985 to discuss the progress in implementing the Police Commission's recommendations;

(b) if so, whether the said conference was postponed and the reasons for the postponement of the conference; and

(c) when is the said conference now expected to be held ?

**THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) :** (a) to (c). The Chief Ministers Conference proposed to be held on June 25, 1985 was postponed due to administrative reasons and no future date has yet been fixed.

#### **Committee for Economic Development of North East**

2364. **SHRI AJOY BISWAS :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) when the Committee for the economic development of North Eastern region met in New Delhi last; and

(b) the recommendations of the Committee to accelerate the pace of development in the North Eastern region ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :** (a) The Committee of Ministers for economic development of North Eastern region met last in New Delhi on 31st August, 1984.